

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|-------------|---------|---------|---|
| - | TP 282/2016 | Hearing | 220 | Salesforce.Com India Pvt. Ltd., & 3 Others. |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE


Petitioner - *Praveen Kumar*

Khaitan & Co.

Counsel for petitioner is present. M/s. Khaitan & Co. have filed a memo undertaking to file vakalat for petitioner/applicant.

Time granted till 11.08.2017.


MEMBER (J)


MEMBER (T)